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said Friday.  
"We are trying to minimise use of cement and steel in construction work by adopting substitutes such as oil slag, waste plastic and rubber, and demolition waste among others," he said, speaking virtually at the 95th Federation of Indian



meeting. Gadkari said these measures will save the environment and lower construction cost by solving the problem of cartelisation.

20-30% costs compared to conventional cement and steel construction. Gadkari said logistics costs were a big problem.

"Presently it comes to 16%. By the end of 2024, we will bring it down to 9%. — Our Bureau

# EAST COAST RAILWAY

## AUCTION FOR LEASING OF PARCEL SPACE

AUCTIONING OF 56 SLRs & 09 VPs

Train No. & CC in Tonnes	STATION FROM - TO	Front/Rear SLR	Frequency	LOT Start Time	LOT End Time
22882 & (3.9T)	BHUBANESWAR - PUNE	R-1	1 Day	1000 Hrs.	1030 Hrs.
20861 & (3.9T)	PURI - AHMEDABAD JUNCTION	R-1	1 Day	1000 Hrs.	1040 Hrs.
22974 & (3.9T)	PURI - GANDHIDHAM JUNCTION	F-1	1 Day	1000 Hrs.	1050 Hrs.
22910 & (3.9T)	PURI - VALSAD	R-1	1 Day	1000 Hrs.	1100 Hrs.
12898 & (3.9T)	BHUBANESWAR-PUDUCHERRY	F-1	1 Day	1000 Hrs.	1110 Hrs.
18419 & (3.9T)	PURI - JAYNAGAR	R-1	1 Day	1000 Hrs.	1120 Hrs.
12281 & (3.9T)	BHUBANESWAR - NEW DELHI	R-1	1 Day	1000 Hrs.	1130 Hrs.
18449 & (3.9T)	PURI - PATNA JUNCTION	R-1	1 Day	1000 Hrs.	1140 Hrs.
22827 & (3.9T)	PURI - SURAT	R-1	1 Day	1000 Hrs.	1150 Hrs.
12146 & (3.9T)	PURI - LOKMANYA TILAK (T)	R-1	1 Day	1000 Hrs.	1200 Hrs.
12845 & (3.9T)	BHUBANESWAR - BENGALURU CANT.	F-1	1 Day	1000 Hrs.	1210 Hrs.
20817 & (3.9T)	BHUBANESWAR - NEW DELHI	F-1	1 Day	1000 Hrs.	1220 Hrs.
17479 & (4T)	PURI - TIRUPATI	F-1	5 Days	1000 Hrs.	1230 Hrs.
17479 & (4T)	PURI - TIRUPATI	R-1	5 Days	1000 Hrs.	1240 Hrs.
20472 & (3.9T)	PURI - BIKANER JUNCTION	R-1	1 Day	1000 Hrs.	1250 Hrs.
22833 & (3.9T)	BHUBANESWAR-KRISHNARAJAPURAM	F-1	1 Day	1000 Hrs.	1300 Hrs.
12994 & (3.9T)	PURI - GANDHIDHAM JUNCTION	F-1	1 Day	1000 Hrs.	1310 Hrs.
22871 & (3.9T)	BHUBANESWAR - TIRUPATI	F-1	1 Day	1000 Hrs.	1320 Hrs.
20819 & (3.9T)	PURI - OKHA	R-1	1 Day	1000 Hrs.	1330 Hrs.
22836 & (3.9T)	PURI - SHALIMAR	F-1	1 Day	1000 Hrs.	1340 Hrs.
22879 & (3.9T)	BHUBANESWAR - TIRUPATI	F-1	1 Day	1000 Hrs.	1350 Hrs.
12888 & (3.9T)	PURI - SHALIMAR	F-1	1 Day	1000 Hrs.	1400 Hrs.
20918 & (3.9T)	PURI - INDORE JUNCTION	F-1	1 Day	1000 Hrs.	1410 Hrs.
20896 & (3.9T)	BHUBANESWAR - RAMESWARAM	R-1	1 Day	1000 Hrs.	1420 Hrs.
18447 & (3.9T)	BHUBANESWAR - JAGDALPUR	F-1	7 Days	1000 Hrs.	1430 Hrs.
12822 & (3.9T)	PURI - SHALIMAR	F-1	7 Days	1000 Hrs.	1440 Hrs.
22840 & (3.9T)	BHUBANESWAR - ROURKELA	F-1	7 Days	1000 Hrs.	1450 Hrs.
18417 & (4T)	PURI - GUNUPUR	R-1	7 Days	1000 Hrs.	1500 Hrs.
18417 & (4T)	PURI - GUNUPUR	F-1	7 Days	1000 Hrs.	1510 Hrs.
12880 & (3.9T)	BHUBANESWAR - LOKMANYA TILAK (T)	R-1	2 Days	1000 Hrs.	1520 Hrs.
22811 & (3.9T)	BHUBANESWAR - NEW DELHI	F-1	2 Days	1000 Hrs.	1530 Hrs.
22202 & (3.9T)	PURI - SEALDAH	F-1	3 Days	1000 Hrs.	1540 Hrs.
22805 & (3.9T)	BHUBANESWAR - ANAND VIHAR (T)	F-1	1 Day	1000 Hrs.	1550 Hrs.
22823 & (3.9T)	BHUBANESWAR - NEW DELHI	F-1	4 Days	1000 Hrs.	1600 Hrs.
12838 & (3.9T)	PURI - HOWRAH JUNCTION	F-1	2 Days	1000 Hrs.	1610 Hrs.
20837 & (4T)	BHUBANESWAR - JUNAGARH ROAD	R-1	7 Days	1000 Hrs.	1030 Hrs.
20837 & (4T)	BHUBANESWAR - JUNAGARH ROAD	F-1	7 Days	1000 Hrs.	1040 Hrs.
12819 & (3.9T)	BHUBANESWAR - ANAND VIHAR (T)	F-1	2 Days	1000 Hrs.	1050 Hrs.
12815 & (3.9T)	PURI - ANAND VIHAR (T)	F-1	4 Days	1000 Hrs.	1100 Hrs.
18452 & (3.9T)	PURI - HATIA	R-1	7 Days	1000 Hrs.	1110 Hrs.
22819 & (4T)	BHUBANESWAR - VISAKHAPATNAM	R-1	7 Days	1000 Hrs.	1120 Hrs.
22819 & (4T)	BHUBANESWAR - VISAKHAPATNAM	F-2	7 Days	1000 Hrs.	1130 Hrs.
16126 & (4T)	PURI - ROURKELA	F-1	7 Days	1000 Hrs.	1140 Hrs.
11020 & (3.9T)	BHUBANESWAR-CHHATTARPUR-SHIVAJIWAR TERMINUS	F-1	1 Day	1000 Hrs.	1150 Hrs.
22819 & (4T)	BHUBANESWAR - VISAKHAPATNAM	F-1	7 Days	1000 Hrs.	1200 Hrs.
18126 & (4T)	PURI - ROURKELA	R-1	7 Days	1000 Hrs.	1210 Hrs.
18410 & (4T)	PURI - SHALIMAR	R-1	7 Days	1000 Hrs.	1220 Hrs.
18410 & (4T)	PURI - SHALIMAR	R-1	7 Days	1000 Hrs.	1230 Hrs.
12875 & (3.9T)	PURI - ANAND VIHAR (T)	F-1	3 Days	1000 Hrs.	1240 Hrs.
18425 & (3.9T)	PURI - DURG	R-1	7 Days	1000 Hrs.	1250 Hrs.
12843 & (3.9T)	PURI - AHMEDABAD JUNCTION	R-1	4 Days	1000 Hrs.	1300 Hrs.
12801 & (3.9T)	PURI - NEW DELHI	F-1	7 Days	1000 Hrs.	1310 Hrs.
12896 & (3.9T)	PURI - SHALIMAR	F-1	1 Day	1000 Hrs.	1320 Hrs.
18477 & (4T)	PURI - YOG NAGARI RISHIKESH	R-1	7 Days	1000 Hrs.	1330 Hrs.
18477 & (4T)	PURI - YOG NAGARI RISHIKESH	F-1	7 Days	1000 Hrs.	1340 Hrs.
20823 & (3.9T)	PURI - AJMER JUNCTION	R-1	2 Days	1000 Hrs.	1350 Hrs.
12830-12829 & (24T)	BHUBANESWAR-CHEINNAI CENTRAL	VP	1 Day	1100 Hrs.	1130 Hrs.
12819-12820 & (24T)	BHUBANESWAR-ANAND VIHAR (T)	VP	2 Days	1100 Hrs.	1140 Hrs.
18483-18484 & (24T)	BHUBANESWAR-BENGALURU CITY	VP	7 Days	1100 Hrs.	1150 Hrs.
12898-12897 & (24T)	BHUBANESWAR-PUDUCHERRY	VP	1 Day	1100 Hrs.	1200 Hrs.
12843-12844 & (24T)	PURI - AHMEDABAD JUNCTION	VP	4 Days	1100 Hrs.	1210 Hrs.
12875-12876 & (24T)	PURI - ANAND VIHAR (T)	VP	3 Days	1100 Hrs.	1220 Hrs.
18477-18478 & (23T)	PURI - YOG NAGARI RISHIKESH	VP	7 Days	1100 Hrs.	1230 Hrs.
12815-12816 & (24T)	PURI - ANAND VIHAR (T)	VP	2 Days	1100 Hrs.	1240 Hrs.
22805-22806 & (24T)	PURI - ANAND VIHAR (T)	VP	1 Day	1100 Hrs.	1250 Hrs.

DT START DATE : 27.12.2022 (for Sl. No. 01 to 35), 28.12.2022 (for Sl. No. 36 to 56),  
 12.2022 (for Sl. No. 57 to 65), LOT END DATE : 27.12.2022 (for Sl. No. 01 to 35),  
 12.2022 (for Sl. No. 36 to 56), 29.12.2022 (for Sl. No. 57 to 65), Min Incr : 0.20% (for all)  
 No. 1 to 35 Auction Catalogue No. SLR-DEC-2022-01, Sl. No. 36 to 56 Auction Catalogue  
 No. VP-DEC-2022-01, Sl. No. 57 to 65 Auction Catalogue No. VP-DEC-2022-01  
 complete information of the above e-Auction Notice is available in website :  
<https://www.irpsa.gov.in>  
 R-914/N/22-23

Divisional Commercial Manager / Khurda Road

### INDIAN RAILWAYS

## GOVERNMENT OF INDIA

## MINISTRY OF RAILWAYS

### RAILWAY BOARD

#### NOTICE INVITING BID

Executive Director Electrical Engineering (Development), Ministry of Railways, Railway Board on behalf of the President of India, invites Request for Proposal for appointment of legal consultant for Electric Locomotive Factory/Madhepura and Diesel Locomotive Factory/ Marhowra Projects.

The Bidding Documents can be viewed/downloaded from official portal of the Railway website <https://ireps.gov.in> from 19.12.2022. Bidder must submit its Technical Bid and Financial Bid at <https://ireps.gov.in> on or before upto 07.02.2023 at 15:00 hours.

Notice No.: 2022/Elect/Dev/225/20 Dated: 16.12.2022 3337/22

**SERVING CUSTOMERS WITH A SMILE**

### FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF RAM CHARAN COMPANY PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	RAM CHARAN COMPANY PRIVATE LIMITED
2. Date of incorporation of corporate debtor	14/05/2012
3. Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909TN2012PTC086668
5. Address of the registered office and principal office (if any) of corporate debtor	No 505, Fifth Floor, Delta Wing, Raheja Towers, Old No 113-134, New No 177, Anna Salai Chennai - 600002
6. Insolvency commencement date in respect of corporate debtor	13-12-2022 (Order received in E- Mail on 15-12-2022)
7. Estimated date of closure of insolvency resolution process	11-06-2023 (180 days from the date of commencement of insolvency Resolution Process)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Kathiresan Nachimuthu IBBI/PA-001/FP-P-01733/2019-2020/12795
9. Address and e-mail of the interim resolution professional, as registered with the Board	RAJF 3B1, 3rd Floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, 600002. Tamil Nadu airprocc@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	RAJF 3B1, 3rd Floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, 600002 Tamil Nadu. airprocc@gmail.com
11. Last date for submission of claims	27-12-2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es), Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Available
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (under Insolvency Resolution Process for Corporate person) Physical Address: RAJF 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu - 600002.

Notice is hereby given that the National Company Law Tribunal - Division Bench - II, Chennai, has ordered the commencement of a corporate insolvency resolution process of the RAM CHARAN COMPANY PRIVATE LIMITED on 13-12-2022 (Order received in E-Mail on 15-12-2022).

The creditors of RAM CHARAN COMPANY PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27-12-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

KATHIRESAN NACHIMUTHU  
INTERIM RESOLUTION PROFESSIONAL  
IBBI/PA-001/FP-P-01733/2019-2020/12795

Place: Chennai  
Date: 17-12-2022

THE ECONOMICS TIMES / 17.12.2022 / CHENNAI EDITION

